



2026:AHC-LKO:7524-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 12439 of 2025

Ajay Kumar

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Revenue Lko. And
4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Pramod Kumar Yadav
Counsel for Respondent(s)	:	C.S.C.

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. None appears for the petitioner.
2. This petition has been listed for the fifth time today.
3. Learned Standing Counsel has written instructions to the effect that no doubt the petitioner was the highest bidder in an auction held for settling fishery rights in respect of pond situated on Gata No. 1082/1 but the bid money was not deposited as required, therefore, the bid has not been accepted/confirmed .
4. We find no reason to proceed any further with the matter.
5. Let the petitioner approach the concerned authority, if there is a cause or seek other remedy, as may be available.
6. **Disposed of.**

(Abdresh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 2, 2026

MVS/-